



**Government of Jammu & Kashmir  
Finance Department, (Codes Division).  
Civil Secretariat, Jammu/Srinagar**

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**Notification,**

**Jammu, the 25<sup>th</sup> March, 2021.**

S.O 109 .- In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir is hereby pleased to enhance the powers of Administrative Departments to sanction advance drawal with concurrence of Director Finance/FA/CAO without making reference to Finance Department from the existing limit of Rs. 25 lakhs to Rs. 1.00 crore. The sanction for advance drawal beyond Rs. 1.00 crore shall be accorded by Administrative Department with the concurrence of Finance department.

**By order of the Lieutenant Governor.**

**Sd/-**

**(Dr. Arun Kumar Mehta), IAS,  
Financial Commissioner  
Finance Department.**

**No:-A/2(2017)-**

**Dated: 25.03.2021**

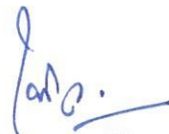
**Copy to the:-**

1. Advocate General, J&K High Court Jammu/Srinagar.
2. All Financial Commissioners.
3. Principal Accountant General J&K Jammu/Srinagar.
4. All Principal Secretaries to Government.
5. Principal Secretary to the Hon'ble Lieutenant Governor.
6. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
7. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
8. All Commissioners/Secretaries to Government.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner Jammu/Kashmir.

*Handwritten initials and marks*

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11. Chairperson J&K Special Tribunal.
12. Registrar General, J&K High Court Jammu/Srinagar.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries, J&K.
17. Director General, J&K Funds Organization.
18. Director General Local Fund Audit & Pensions, J&K.
19. Director Information, J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary, J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal Northern Zonal Accountancy Training Institute Jammu.
25. Principal Accountancy Training Institute, Srinagar.
26. Director, Accounts and Treasuries Jammu/Kashmir.
27. All Directors of Finance/Financial Advisors & CAOs
28. Joint Director, Funds Organization Jammu/Srinagar.
29. General Manager, Govt. Press Jammu/Srinagar for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisor (F/B/BK) to the Lieutenant Governor.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner, Finance Department.
33. All Treasury Officers.
34. I/C website, Finance Department ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
35. I/C website, GAD ([www.jkgad.nic.in](http://www.jkgad.nic.in)).
36. Government Order File (W2scs).



**(S.L.Pandita)**

**Director General (Codes),**

**Finance Department.**